## **Declaration of Assets and Liabilities**

Year 2021-2022

I, **Vikas Kumar**, Son of Sri Sunil Kumar Sinha, aged 41 years, belonging to Bihar Legislative Assembly service and presently working as Assistant, Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
415			Neha Kumari (Wife)	Manomay Parashar(son)	Advika Parashar (Daughter)	N.A.
(i)	Cash	15,000	30,000	2,000	3,000	N.A.
(ii)	Banks, Financial Institutions And Non-Banking Financial	Saving Account Rs. 35,000/- appro	×	Nil	Nil	N.A.
(:::)	Companies				and the second second	
(iii)	Debentures and Shares in companies	Shares Rs. 75,000/- approx (As on 0.5-02-2022)	Nil	Nil	Nil	N.A.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC Policy No517916971 Premium of Rs. 4804/- Yearly.  (2) LIC Policy No826073895 Premium of Rs. 47,196/- Yearly.	Nil	(1) LIC Policy No516845643 Premium of Rs. 24,020/- Yearly. (2) LIC Child Care Plan Policy No518935171 Premium of Rs. 31,974/-	SUKANYA SAMRIDDHI ACCOUNT NO. 37828884882 Premium of Rs. 5,000/- Per Month.	N.A.
		(3) NPS Rs. 52,000/-		Yearly. (iii) ) LIC Policy No826073392 Premium of Rs. 34,191/- Yearly.		
(v)	Motor Vehicles (details of make, etc.)	(Hero Honda Make in-2020 ( <i>BR-01EZ-5343</i> )	Nil	Nil	Nil	N.A.
(vi)	weight and value)	30 gram Gold Rs. 1,35,000/- Diamond Ring-1 value Rs. 48,000/- 300 gram Silver value Rs. 18,300/- Silver Coin 10 Pieces Rs. 7,000/-	Rs.13,35,000/- 700 gram Silver value	200 gram Silver value	22 gram Gold Rs. 99,000/- 300 gram Silver value Rs. 18,300/-	N.A.
(vii)	Other assets,	Household Goods Value Rs. 1,70,000/-	Nil	Nil	Nil	N.A.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Etc. Name
			Neha Kumari (Wife)	Manomay Parashar (son)	Advika Parashar (Daughter)	N.A.
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A.
(iii)	Buildings	Nil	Nil	Nil	Nil	N.A.
	(Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement)	Nil	1345 Sq. Ft. E/502, I.O.B. Nagar, Main Phase, Danapur, Patna. Agreement date-20.9.14	Nil	Nil	N.A.
	- Current market value		Agreement Amount Rs. 15600/- Total Consideration Rs. 700000/- which include service tax of Rs. 20981/-			
(v)	Others (such as interest in property)	Part Share in Ancestral residential buildings and Land. (i) Grand Father (NANA) House AddYamuna Path, Near Gandhi School, New Area, Nawada. (ii) Father House AddB-203, Snehans Enclave, Road No10, Gandhi Murti, Patel Nagar, Patna-23. (iii) Father House Add101, Goswami Enclave, Maurya Path, Khajpura, Baily Road, Patna. (iv) Grand Mother (NANI) 1.5 Katha Land in Kurkuri, Alipur, Phulwari Sharif, Patna. (Till date		Nil	Nil	N.A.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on May, 2015
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments</li><li>dealing with government</li><li>accommodation</li></ul>	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments	Nil	Nil
	dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including	Rs. 42,365/-	Nil
	surcharge [Also indicate the assessment year up to which Income Tax Return	Assessment Year-2020-2021 PAN No. AZGPK0722N	
	filed. Give also Permanent Account Number (PAN)]	TAN NO. AZGEROZZIN	
	(ii) Wealth Tax [Also	. Nil	Nil
e Soyur Siyeviya	indicate the assessment year up to which Wealth Tax return filed.]	The state of the s	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

## GPF/CPF/PRAN No. PTS/BLA-1135 (M/F)Gender M Date of Birth (DD/MM/YYYY) 2 0 1 1 Class/Group В (A/B/C):-Bihar Legislative Assembly Secretariat Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATNA :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Vikas Kumas

Name of Employee: Vikas Kumar

Place: PATNA Designation: Assistant,

Bihar Legislative Assembly, Patna.

Date: 07.02.2021 Department: Bihar Legislative Assembly, Patna.

Note: Please sign each page of the declaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

in prescribed format.

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Personal Detail